Petition No. TT/100/2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (A) LILO of 400 kV S/C Bhiwadi-Bassi T/L at Kotputli S/S, (B) 315 MVA 400/220 kV ICT-I & 2 with 6 nos. 220kV Line Bays at Kotputli S/S under "NRSSS XV" in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 15.9.2014:

(i) There is delay of 28 months in commissioning of the Assets. Further, the detail of activities causing delay as per following format:

<table>
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<th>S.No.</th>
<th>Name of the Asset</th>
<th>Events/activity</th>
<th>Date of start of work/activity</th>
<th>Date of completion</th>
<th>Reason and period of delay</th>
<th>Remarks/Proof page no.</th>
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S= Scheduled/Planned
A= Actual

(ii) The prudent procedure for arriving at FR cost and details of the projects which formed the basis of preparation of estimates (There is over estimation of 24.7% in the FR cost of the Assets as compared to total estimated completion cost);
(iii) There is cost variation in the following items as per Form 5 (pages 143 & 197 of petition):

**Asset-(A):**

(a) Preliminary Investigation, RoW, Forest clearance, PTCC, General civil works etc 35.2%
(b) Hardware fittings 47%
(c) Erection, stringing & civil works including foundation 13.6%

**Asset-(B):**

(a) "Site preparation"- 100%,
(b) "Switchgear ( CT, PT, circuit breaker, isolators)"- 30.8%
(c) "PLCC"- 14.3%

Justification for cost variation for the above items;

(iv) Data for capital cost bench marking in accordance with the Commission’s orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;

(v) Details of coordination done with RVPNIL for commissioning of downstream system.

Yours faithfully,

Sd/-

(Dr. P.K. Sinha)
Asst. Chief (Legal)